

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/724/(IB)/CB/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED SHIPPING LINE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : M+R LOGISTICS (INDIA) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.]	B. Dhanaraj		B. Dhanaraj

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on **16.02.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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